GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 4854 ANSWERED ON FRIDAY THE 31st MARCH, 2017 CHAITRA 10, 1939 (SAKA)

CSR CONTRIBUTION

QUESTION

4854. SHRI GODSE HEMANT TUKARAM:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) whether the Government proposes to permit contribution/donations from companies towards 'Swachh Bharat Abhiyan' and 'Clean Ganga Mission' in the CSR activities; and
- (b) if so, the details thereof along with the contribution/donations made by the companies in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) and (b): Contributions to 'Swachh Bharat Kosh' and 'Clean Ganga Fund' have been included as Corporate Social Responsibility (CSR) activities under Schedule VII of the Companies Act, 2013 with effect from 24th October, 2014. From the analysis of 7334 and 5097 companies for the Financial Year 2014-15 and 2015-16 respectively, the details of contributions made is as under:

CSR Expenditure (in `Crores)			
SI. No.	Item under Schedule VII of the Act	2014-15	2015-16
1.	Swachh Bharat Kosh	121	355
2.	Clean Ganga Fund	19	3
